

National Company Law Tribunal

Allahabad Bench

CP NO. 41/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Paramount organochem Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Sanjay Kr. Mishra	Adv	Petitioner	
2.	Aditya Kesharwani	PCS	Petitioner.	
3	Pradeep Singh Chakraborty	CSC	ROC	
4.	M.K. Bhatt	PLAID CP NO.41/2016	PLAID & PLAID	

Parties are represented by their respective counsels. The petitioner counsel furnishes the prescribed form no.GNL-1. A copy thereof is provided to the Central Government Standing Counsel as well as to the OL. He is also at liberty to offer its comments, if any.

The matter be listed on 9th November, 2017.

Dated:26.10.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi, Member (Judicial)